

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 182, 183 & 158 of 2012

Dated : 30th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 182 of 2012

**The Tata Power Co. Ltd. (G) Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission Respondent(s)**

Appeal No. 183 of 2012

**The Tata Power Co. Ltd. (D) Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission Respondent(s)**

Appeal No. 158 of 2012

**Tata Power Co. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja**

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

Post the matters for further submissions on **01.10.2013**.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**